NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

R

PETITION NUMBER

: TCP/123/(IB)/2017

NAME OF THE PETITIONER(S)

: A K CHATURVEDI & CO

NAME OF THE RESPONDENT(S)

: SHELL INDIA MARKETS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. JOSE JOHN

LOUNSEL FOR RESPONDENT

Tose John

(FOR KING & PARTADGE).

<u>ORDER</u>

No representation on behalf of Petitioner. Counsel for Respondent present. Registry is directed to issue notice to the Petitioner for his appearance. Put up on 19.07.2017 at 10.30 A.M.

S. v. Jayarogham.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)